

**PROCEEDINGS OF THE PRL. DISTRICT AND SESSIONS JUDGE,
KOPPAL**

Sub: Making incharge arrangements for sitting of Judicial Officers in Koppal Unit from 01-6-2020 to 12-6-2020-reg

Ref:- Hon'ble High Court of Karnataka, Bengaluru STANDARD OPERATING PROCEDURE (SOP) – DISTRICT JUDICIARY Dated 26-5-2020.

**NOTIFICATION
KOPPAL, DATED: 30-5-2020**


In view of the directions of the Hon'ble High Court of Karnataka, Bengaluru vide letter referred to above, the following in-charge arrangements is made to sitting of Judicial Officers in Koppal IUnit as under :

REGULAR FUNCTIONING OF COURTS IN RAICHUR UNIT

Sl. No.	Name of the Court	Date of Functioning		Time of Functioning	
		From	To	1 st Half	2 nd Half
1.	Prl. District & Sessions Court Koppal,	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
2.	Addl. District & Sessions Court, Koppal (sitting at Gangavathi)	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
3.	Addl. Dist. Court FTSC-1 POCSO Court, Koppal.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
4.	Family Court, Koppal.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
5.	Senior Civil Judge and CJM Court, Koppal.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
6.	Senior Civil Judge and JMFC Court, Gangavathi.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
7.	Senior civil Judge and JMFC Court, Kushtagi	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
8.	Senior Civil Judge and JMFC Court, Yelburga.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
9.	Prl. Civil Judge and JMFC Court, Koppal	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
10	Addl. Civil Judge and JMFC Court, Koppal.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
11	Prl. Civil Judge and JMFC Court, Gangavathi.	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
12	Addl. Civil Judge and JMFC Court, Gangavathi	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM

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13	Prl. Civil Judge and JMFC Court, Kushtagi	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
14	Addl. Civil Judge and JMFC Court, Kushtagi	01-06-2020	12-06-2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
15	Civil Judge and JMFC Court, Yelburga.				

Further, all the Judicial Officers of Koppal Unit are hereby directed to follow the guidelines strictly issued by the Hon'ble High Court of Karnataka, Bengaluru dated 26th May 2020, STANDARD OPERING PROCEDURE (SOP) - DISTRICT JUDICIARY ANNEXED HEREWITH AND ACT AS PER GUIDELINES.


 (Rajasomashekara C.R.)
 Prl. District and Sessions Judge,
 Koppal. *Wceey*

cc no 996/200

Copy submitted to Registrar General Hon'ble High Court of Karnataka for favour of kind information.

Copy for information and necessary action to :

1. Addl. District and Sessions Judge, Koppal(Sitting at Gangavathi) Gangavathi.
2. Addl. District Judge FTSC-1 (POCSO), Act., Koppal.
3. Prl. Judge, Family Court, Koppal.
2. Senior Civil Judge and CJM, Koppal.
3. Senior Civil Judge and JMFC, Gangavathi/Kushtagi/Yelburga.
4. The Prl. Civil Judge and JMFC, Koppal/Gangavathi/Kushtagi.
5. The Civil Judge & JMFC, Yelburga.
6. Addl. Civil Judge and JMFC, Koppal/Gangavathi/Kushtagi.
7. Office Order File.
8. Account Sheristedar, District & Sessions Court, Koppal.
9. Office Copy.
10. president, Dist. Bar Association, Koppal.
11. Notice board.
12. Computer section to web-host in Koppal postal.